Election Matter
By Fax

F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

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New Delhi, the 12th February, 2018

To,
1. The Chief Commissioner of Customs,
   Gujarat Zone, Ahmedabad,
   2nd Floor, Custom House, Near All India Radio,
   Navrangpura, Ahmedabad-380009
2. The Chief Commissioner of Customs,
   Mumbai Zone.III, Terminal. II, Level. II,
   Chhatrapati Shivaji International Airport,
   Sahar, Andheri (East), Mumbai – 99

Subject: Bye-Election to 3PCs and 2 ACs in the States of Rajasthan and West Bengal, 2017 – Appointment of Expenditure Observers. – Reg.

Sir,


2. Concerned Chief Commissioners are requested to communicate to the Expenditure Observers, to make their last visit and to reach the assigned PC/Dist. Hq. on 27th February, 2018.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Rajan Jain, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)
Under Secretary to the Government of India
011-23095529
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001


To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block, New Delhi.

(saansari1967@gmail.com)

Subject: Bye-elections to 3 PCs and 2 ACs in the States of Rajasthan and West Bengal, 2017–Expenditure Observers’ last visit for submission of Report-IV-Regarding.

Sir,

I am directed to refer to the Commission’s letters of even no. dated 02.01.2018 and 15.01.2018; and to state that Sh. Tariq Mabood, IRS(C&CE):09 (R-22988) and Sh. Bharat Prakash, IRS(C&CE):06 (R-17348), Expenditure Observers of bye-elections to 08-Alwar PC, Rajasthan and 26- Uluberia PC West Bengal respectively by the Commission from among the IRS(C&CE) Officers, sponsored by CBEC are required to make their last visit on 26th day i.e. on 27th February, 2018 and shall be present in the “Account Reconciliation Meeting” to be convened by the DEOs on the 26th day after the declaration of results of elections in pursuance of the Commission’s letter no. 76/Instructions/EEPS/2015/Vol. II, dated 29th May, 2015 (Annexure-C11, copy enclosed) and letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016 (Annexure-C7, copy enclosed). They will have to stay in the districts for 8 clear days to assist the DEOs in scrutinizing the statements of accounts of election expenditure submitted by the candidates and will give their comments in the DEO’s scrutiny reports (Commission’s letter no. 76/Instructions/2015/EEPS/Vol. XIV, dated 2nd June, 2016, Annexure-C3, copy enclosed) and will submit their final reports i.e. Report-IV to the Commission.

2. Therefore, you are requested to communicate to Sh. Tariq Mabood, IRS(C&CE):09 (R-22988) and Sh. Bharat Prakash, IRS(C&CE):06 (R-17348), to make their last visit and to reach the assigned PC/Dist. Hq. on 27th February, 2018.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY
Copy to: 1. The Chief Electoral Officers of Rajasthan and West Bengal for information and necessary action. (By Speed Post/e-mail)
2. Sh. Tariq Mabood, IRS(C&CE):09 (R-22988) with the request to make his last visit to the assigned PC/Dist. Hq. on 27.02.2018 (e-mail id: tariqmabood@gmail.com, mob. no. 9005988888) (By e-mail)
3. Sh. Bharat Prakash, IRS(C&CE):06 (R-17348) with the request to make his last visit to the assigned PC/Dist. Hq. on 27.02.2018 (e-mail id: bpirs13@gmail.com, mob. no. 09727717937) (By e-mail)
4. CEMS-I

(RAJAN JAIN)
UNDER SECRETARY